

[9 December, 2002]

RAJYA SABHA

(c) the market value of the total land allotted in the years 2000,2001 and 2002, together with the amount received by Government as per the rate of allotment?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRIO. RAJAGOPAL): (a) The information in respect of L&DO and Delhi Development Authority are being collected and will be land on the Table of the Sabha.

(b) In case of individuals, allotment of additional strips of land were made to the existing lessees in Rehabilitation Colonies as per the guidelines. As regards the organisations, the allotments were made to registered Societies/Trusts for social/cultural/educational/religious purposes, etc. as per the prescribed procedure.

(c) Lands were allotted at the pre-determind rates approved by Government in consultation with the Ministry of Finance.The total amount of premium involved for the allotments made by L&DO during the years 2000,2001 and 2002 is Rs. 10980.37 lakhs.

Staff strength of the Ministry

1925. PROF. ALKA BALRAM KSHATRIYA: Will the MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether there is an urgent need to rationalise the staff strength of his Ministry and the CPWD; and

(b)'if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL): (a) Yes, Sir.

(b)The Ministry has taken action on the recommendations made by Expenditure Reforms Commission and various instruction/guidelines issued by the Government of India in this regard.